



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,22nd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A./765/2016 in RSA/59/2016	SRI. KASHINATH DAS Versus SRI BIPUL SARKAR and 34 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MR.A AWAL MR.T C KHETRI	
	WITH RSA/59/2016	SRI KASHINATH DAS and 4 ORS Versus SRI BIPUL SARKAR and 34 ORS	MR. A K HUSSAIN MR. A AWAL MR. H HUSSAIN MR. T C KHETRI	MR. B K BHAGAWATI (R-2,5,6,8,12&13)
2	RSA/286/2018	SMTI HADIA NILUFAR KHALIL Versus MD JALALUR RAHMAN AND 2 ORS	MR. N H MAZARBHUIYAN MS D DAS MS M DEKA MR H TALUKDAR	MR. P S DEKA (R-1) MR. B K BHAGAWATI (R-1) MR B S DEKA (R-1)
3	SAO/6/2019	SMTI. RATNA RANI NATH AND 4 ORS Versus SMTI. KHONA NATH AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
4	RSA/208/2019	MADHAV CHANDRA HAZOWARI @ MADHAB CHANDRA HAJOWARY Versus SMTI. PUHE HAZOWARI AND 10 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. R K D CHOUDHURY MR. S KALITA (R1) MS. K JAIN (R1)
5	RSA/71/2020	IRA BORDOLOI Versus PATE DAS AND 4 ORS.	S ALI MR. A IKBAL MD. K ALI	

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021
8)	MRS. R BORAH	24-09-2021	To	24-09-2021
9)	MR. D BORAH	23-09-2021	To	24-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/1328/2013	MD. ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.H K GOGOI MR.S ROY MR.B AHMED	GA, ASSAM MR A TEWARI MRSS P TEWARI
2	WP(C)/3907/2014	HEMANTA PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MRS.B DAS MR.T R SARMA	MR.B K SARMA MR.P SHARMAR-5 SC, SOCIAL WELFARE
3	WP(C)/5732/2015	BIKRAM SINGH DEKA and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.A ROSHID MR.A MOBARAQUE	DR.B AHMED SC, IRRIGATION(R1-4)
4	WP(C)/6947/2016	SUKUL BASUMATARY and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR.G TAYE	MS.M D BORAH SC, P & R D SC, K A A C
5	WP(C)/3350/2017	HABIB ALI Versus THE STATE OF ASSAM and 2 ORS.	MRG P BHOWMIK MR.D KALITA MR.J A AHMED	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/09/2021

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9)	MR. D BORAH	23-09-2021	To	24-09-2021
10)	MR D K MISHRA	23-09-2021	To	01-10-2021



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2741/2010	MRS. TRIBENI BORAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MS.P DEY MRB J DAS	GA, ASSAM
2	WP(C)/2435/2014	NIRAMOY RANJAN DEY and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.D CHAKRABARTY MR.S R BORUAH	GA, ASSAM MR.S SARMA SC, SSA SC, EDU
3	WP(C)/2697/2014	ATUL BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.B GOSWAMI MR.P P DUTTA SC, EDU
4	WP(C)/725/2015	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
5	I.A.(Civil)/2195/2020 IN WP(C)/3910/2011 (D/O) in WP(C)/3910/2011	SMT. SIROJA BEGUM and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR. R ALI MR M Z SHAH	MR. D C C PHUKAN (R-4,5,6,7) T KAKATI (R-4,5,6,7)

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